NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/62/ (IB)/2017

NAME OF THE PETITIONER(S)

: AGARWAL COAL CORPORATION PVT LTD

NAME OF THE RESPONDENT(S)

: SUN PAPER MILL LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MJS.K.K. MURRALITHARAN

For Petition

ORDER

Counsel for petitioner present. Counsel for respondent also present. Counsel for petitioner is directed to file affidavit and bank statement as required under section 9 (3) (b) & (c) of IB Code, 2016 within one week. The counsel for respondent is directed to file counter. The matter is posted for hearing. Put up on 18.07.2017 at 10.30n A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)